

ANNEXURE – I

**List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)
Name of the Corporate Debtor: Miller Builders Private Limited; Date of Commencement of CIRP: 31st March 2023; List of Creditors as on:24th April 2023**

Amount in INR

SI. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	17.04.2023	82,26,11,662/-	82,26,11,662/-	Unsecured	82,26,11,662/-	No	100%	Nil	Nil	Nil	Nil	Refer Note
	Total		82,26,11,662/-	82,26,11,662/-		82,26,11,662/-		0	0	0	0	0.00	

Note:

1. The charge has not been registered with the Registrar as per Section 77 read with Section 78 of the Companies Act, 2013.
2. Loan Agreement executed on 26.09.2014 by the Corporate Debtor along with the other Borrowers jointly.
3. Personal Guarantee deed executed on 26.09.2014 by the directors of all the borrowers including the Corporate Debtor, namely: Mr. T. Johnson, Mr. J. Samuel Jeffson, Mrs. Anny Johnson, Mr. A.D. Selvakumar Samvel, Mr. G. Ponraj, Mr. G. Selvaraj, Mr. K. Ilango, Mr. N. Palanikumar, Mr. N. Thivagarar in favour of the Financial Creditor, and thereby guaranteed the performance of the entire obligations of the Borrowers in accordance with the loan agreement.
4. Memorandum of Deposit of Title Deed executed on 29.09.2014 and confirming the creation of equitable mortgage of the property admeasuring 670.75 acres, wherein the security interest provided by the Miller Builders Private Limited is as follows:
 - a. all that piece and parcel below mentioned, dry land situated at Varthagareddipatti village, Tuticorin Taluk, Tuticorin district, Sub-Registration of Pudukottai;
 - b. all that piece and parcel below mentioned, dry land situated at Ellainaickenpatti village, Srivaikundam Taluk, Tuticorin district, Registration district of Palaymkottai and Sub-Registration of Murappanadu;


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Company Name	Survey Number	Extent	Village	Taluk
Miller Builders Private Limited	30/4	84 cents (0.34.0 Hectares)	Varthagareddipatti	Tuticorin
	34/1	4 Acres 22 cents (1.71.0 Hectares)	Varthagareddipatti	
	34/2	1 Acres 22 cents (1.71.0 Hectares)	Varthagareddipatti	
	30/2	4 Acres 50 cents (1.82.0 Hectares)	Varthagareddipatti	
	8/1	1 Acres 68 cents (0.68.0 Hectares)	Varthagareddipatti	
	8/3	1 Acres 83 cents (0.74.0 Hectares)	Varthagareddipatti	
	102/4A	79 cents (0.32.0 Hectares)	Ellainaickenpatti	Srivaikundam
	102/4C	20 cents (0.32.0 Hectares)	Ellainaickenpatti	
	103/3	1 Acre 19 cents (0.74.0 Hectares)	Ellainaickenpatti	
TOTAL		16.49 Acres		

**Interim Resolution Professional
In the matter of Miller Builders Private Limited**

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